

(c) The members of the New Delhi Local Board are:—

1. Shri P. C. Bhattacharyya—  
Chairman—*Ex-Officio*.
2. Shri Satya Paul Virmani
3. Shri G. L. Bansal
4. Shri Bharat Ram
5. Shri Kirpa Narain
6. Bhai Mohan Singh
7. Dr. P. S. Lokanathan

(d) A statement giving the required information is placed on the Table of the Lok Sabha. [See Appendix I, annexure No. 64].

#### Delhi Public Library

167. Shri Heda: Will the Minister of Education and Scientific Research be pleased to state:

(a) total membership of the Delhi Public Library as on the 1st January 1958;

(b) average daily number of visitors in 1957;

(c) whether the present accommodation is adequate for the needs as indicated by the membership and number of visitors; and

(d) if not, what alternative arrangements are being made?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) 36,159.

(b) Over 2,000.

(c) No, Sir.

(d) It has not been possible to make alternative arrangements so far;

#### Indian Institute of Technology, Kharagpur

168. Shri Supakar: Will the Minister of Education and Scientific Research be pleased to state:

(a) how many posts of Professors, Readers and Lecturers in the Indian Institute of Technology at Kharagpur are lying vacant for more than (i) one year, and (ii) two years or more;

(b) the reasons for not filling up the posts; and

(c) the steps taken so far to fill up the posts by suitably qualified persons?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a)

(a) posts lying vacant	Prof-essors	Asstr. Professors (Readers)	Lecturers
(i) for more than one year but less than 2 years.	1	1	14
(ii) for more than two years.	8	3	5
Total	9	4	19

(b) It has not been possible to fill the posts mainly due to non-availability of suitably qualified persons.

(c) The following steps are taken from time to time to fill the posts at the Institute:

(i) Personal contacts are made with qualified persons who do not apply in response to advertisements

(ii) Members of the staff occupying Junior posts are sent for training abroad so that they may be able to qualify for higher work.

(iii) Services of Foreign Experts are secured under the various Technical Assistance Programme to help carry on advanced work at the Institute.

#### Teachers in Delhi Schools

169. Shri Nek Ram Negi: Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Unstarred Question No. 757 on the 20th August, 1957 and lay a statement on the Table showing the required information in respect of teachers working in Government or Government-aided schools in Delhi teaching Lower Mathematics upto XI Class?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall):** A statement is laid in the Table of the Lok Sabha. [See Appendix I, Annexure No. 65].

#### Trained Graduate Teachers in Delhi Schools

170. **Shri Nek Ram Negi:** Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Unstarred Question No. 788 on the 20th August, 1957 and lay a statement on the Table showing the required information in respect of trained graduate teachers working in Government or Government-aided schools in Delhi teaching up to XI class?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall):** A statement is laid on the Table of the Lok Sabha [See Appendix I, annexure No. 66].

#### Travelling Allowance

171. **Shri Madhusudan Rao:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 692 on the 26th November, 1957 and state whether the required information in regard to the travelling allowance bills under Travel Concession Scheme of non-gazetted officers has been collected?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** The information so far received is placed on the Table of the Lok Sabha. The material which is still due from two of the Ministries will be laid on the Table as soon as it is available. [See Appendix I Annexure No. 67].

#### Stipends

172. **Shri E. C. Majhi:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the total number of students belonging to Scheduled Castes and Scheduled Tribes holding Government of India stipends who appeared during 1956 and 1957 in F.A., F.Sc.,

B.A., and B.Sc. final examinations; and

(b) how many have come out successful?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall):** (a) & (b). The information asked for, may be available only with the educational Institutions (about 2,400 in number) imparting post-Matric education, where the Government of India Scheduled Castes and Scheduled Tribes scholars, numbering more than 44,000 were studying in the years 1955-56 and 1956-57. The time and labour spent on collecting the required information from the various institutions will hardly be commensurate with the results to be achieved.

#### Colombo Plan

173. **Shri Wodeyar:** Will the Minister of Finance be pleased to state:

(a) the nature and the total quantity of aid given to India under the Colombo Plan during the year 1957; and

(b) the purposes for which the aid had been utilised?

**The Minister of Finance (Shri T. T. Krishnamachari):** A statement is laid on the Table of Lok Sabha. [See Appendix I, annexure No. 68].

#### Mincioy Islands

174. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the present population of the Mincioy Islands;

(b) the number of schools and hospitals there;

(c) the percentage of literacy of the people there; and

(b) the arrangements made for introducing compulsory primary education in the Islands?